Declaration or Assets and Liabilities



Year 2022-23

Bihar Vidhan Sabha Sachiwalaya service and presently working as Office Attendant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

07/02/03

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.		Self	Spouse name (s)	Dependant -1 Father- Nandlal Paswan	Dependant- 2	Dependant-
(i)	Cash	Rs.2,000		Rs.5,000	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs.17,000/		Rs.10,000/ Bank Savings Account	-	-
(iii)	Bonds, Debentures and shares in Companies				-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-		-	-
(v)	Motor Vehicles (details of make, etc.)					-
(vi)	weight and value)	Jwelllary Gold-10 gram. Approx - Rs.50000/ Silver 100gram Approx - Rs.13000			-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependant-1 Father-Nandlal Paswan	Dependant- 2	Dependant-
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-		-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-			-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	-	-	
(v)	Other (such as interest in property)	-	-		-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Venicle-Loan - LST Fénance	70,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water		

	(c) dues to departme with supply of electr		-1	-
	(d) dues to departme with telephones	nts dealing	-	
	(e) dues to department with governments transcription (including aircraft and helicopters)	insport	-	
	(f) Other dues, if any		Marin -	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		EXEPR 6776R	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-	-
	(iii) Sales Tax [Only in c proprietary business]	ase of	-	
	(iv) Property Tax		-	-
	Personal Detail //CPF/PRAN No. :-	1101453	365668	
Gen	der :-	F	(M/F)	
Date	of Birth :-	0 2	0 1 1 9 9 4	(DD/MM/YYYY)
Clas	s/Group :-	C	(A/B/C)	
Cadr	re .			

BIHAR VIDHAN SABHA SACHIWALAYA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District **NALANDA**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Nandita Raj

Place: PATNA

Name of Employee: NANDITA RAJ Date: 07/02/2023 Designation: OFFICE ATTENDANT

> Department: BIHAR VIDHAN SABHA SACHIWALAYA

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.